

**GOVERNMENT OF INDIA**  
**MINISTRY OF DEFENCE**  
**DEPARTMENT OF EX-SERVICEMEN WELFARE**  
**LOK SABHA**  
**UNSTARRED QUESTION NO.983**  
TO BE ANSWERED ON THE 4<sup>TH</sup> DECEMBER, 2015

**ASSISTANCE TO WAR WIDOWS**

983. DR. SUBHASH BHAMRE:

Will the Minister of DEFENCE  
be pleased to state:

- (a) the total number of widows of ex-servicemen in the country, rank and State / UT-wise;
- (b) whether the Government advances any monthly assistance or one time specific purpose grants to these war widows or their dependent children; and
- (c) if so, the details thereof?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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- (a) Total number of widows of Ex-Servicemen in the Country as on 30.06.2015, rank and State / UT-wise, is given at Annexure-I.**
- (b)&(c): Yes, Madam. The details of financial assistance / compensation being provided to war widows or their dependants are given at Annexure-II.**

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**ANNEXURE-I REFERRED IN THE REPLY GIVEN IN PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 983 FOR ANSWER ON 04.12.2015.**

**DETAILS OF NUMBER OF WIDOWS OF EX-SERVICEMEN IN THE COUNTRY –AS ON--30 JUN 2015**

Name of ZSBs/Distts.	ARMY				NAVY				AIR FORCE				Grand Total			
	Offrs	JCOs	ORs	Total	Offrs	JCOs	ORs	Total	Offrs	JCOs	ORs	TOTAL	Offrs	JCOs	ORs	Total
1. ANDHRA PRADESH *	58	1552	16945	18555	26	95	401	522	12	139	711	862	96	1786	18057	<b>19939</b>
2. ARUNACHAL PRADESH *	0	0	30	30	0	0	0	0	0	0	0	0	0	0	30	<b>30</b>
3. ASSAM *	26	395	3828	4249	1	1	33	35	8	49	219	276	35	445	4080	<b>4560</b>
4. BIHAR *	22	1376	6262	7660	1	86	237	324	3	138	451	592	26	1600	6950	<b>8576</b>
5. CHHATISGARH *	8	61	1034	1103	0	5	20	25	5	16	39	60	13	82	1093	<b>1188</b>
6. GOA *	34	28	126	188	16	38	51	105	10	8	23	41	60	74	200	<b>334</b>
7. GUJARAT *	92	205	2542	2839	3	8	42	53	26	87	194	307	121	300	2778	<b>3199</b>
8. HIMACHAL PRADESH *	100	4577	27265	31942	2	41	355	398	7	43	215	265	109	4661	27835	<b>32605</b>
9. HARYANA *	760	11007	63693	75460	90	602	1962	2654	129	773	2274	3176	979	12382	67929	<b>81290</b>
10. JAMMU&KASHMIR *	100	3481	20023	23604	1	21	48	70	2	46	113	161	103	3548	20150	<b>23835</b>
11. JHARKHAND *	14	246	2689	2949	1	10	167	178	0	11	138	149	15	267	2994	<b>3276</b>
12. KARNATAKA	941	2683	15945	19569	28	116	381	525	49	218	1520	1787	1018	3017	17846	<b>21881</b>
13. KERALA *	533	9097	37323	46953	91	419	1616	2126	114	1767	4277	6158	738	11283	43216	<b>55237</b>
14. MADHYA PRADESH *	221	855	7494	8570	8	23	130	161	23	49	208	280	252	927	7832	<b>9011</b>
15. MAHARASHTRA *	850	3725	44489	49064	79	258	857	1194	146	388	1361	1895	1075	4371	46707	<b>52153</b>
16. MANIPUR *	11	91	707	809	0	2	7	9	3	4	17	24	14	97	731	<b>842</b>
17. MEGHALAYA *	28	116	731	875	1	4	12	17	2	4	26	32	31	124	769	<b>924</b>

18. MIZORAM *	10	175	3667	3852	0	4	15	19	0	2	5	7	10	181	3687	<b>3878</b>
19. NAGALAND *	3	30	814	847	0	0	1	1	0	1	2	3	4	31	817	<b>851</b>
20. ORISSA	22	347	2209	2578	0	15	77	92	3	37	133	173	25	399	2419	<b>2843</b>
21. PUNJAB *	536	9840	47207	57583	30	287	835	1152	123	556	2261	2940	689	10683	50303	<b>61675</b>
22. RAJASTHAN *	489	4632	37313	42434	13	87	506	605	28	180	728	936	530	4899	38547	<b>43975</b>
23. SIKKIM *	0	0	9	9	0	0	0	0	0	0	0	0	0	0	9	<b>9</b>
24. TAMIL NADU *	520	3334	53224	57078	41	174	677	892	154	643	2242	3039	715	4151	56143	<b>61009</b>
25. TRIPURA *	9	38	579	626	0	1	12	13	0	4	15	19	9	43	606	<b>658</b>
26. UTTARAKHAND *	353	7382	28791	36526	17	86	200	303	18	80	217	315	388	7548	29208	<b>37144</b>
27. UTTAR PRADESH	426	3112	20401	23939	65	561	1153	1779	57	300	773	1130	548	3973	22327	<b>26848</b>
28. WEST BENGAL *	281	1263	6680	8224	24	49	196	269	93	280	767	1140	398	1592	7643	<b>9633</b>
29. ANDAMAN & NICOBAR *	0	0	1	1	0	0	0	0	0	0	0	0	0	0	1	<b>1</b>
30. CHANDIGARH	617	312	670	1599	15	12	25	52	116	202	210	528	748	526	905	<b>2179</b>
31. DELHI *	132	920	5348	6400	34	128	659	821	108	342	830	1280	274	1390	6837	<b>8501</b>
32. PONDICHERRY *	7	40	367	414	0	5	9	14	0	11	34	45	7	56	410	<b>473</b>
33. TELANGANA *	167	640	4463	5270	17	43	147	207	63	154	712	929	247	837	5322	<b>6406</b>
<b>TOTAL</b>	<b>7370</b>	<b>71560</b>	<b>462869</b>	<b>541799</b>	<b>604</b>	<b>3181</b>	<b>10831</b>	<b>14615</b>	<b>1302</b>	<b>6532</b>	<b>20715</b>	<b>28549</b>	<b>9277</b>	<b>81273</b>	<b>494381</b>	<b>584963</b>

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**ANNEXURE-II REFERRED IN THE REPLY GIVEN IN PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 983 FOR ANSWER ON 4.12.2015**

**I. Details of monetary benefits/compensation to be paid to the Next of Kins of soldiers [Battle casualties (FATAL)]:-**

- (a) Liberalised Family Pension as applicable to Battle casualty which is equal to emoluments last drawn by the deceased individual.
- (b) Disability/War injury element of pension.
- (c) Death-cum-Retirement Gratuity based on length of service rendered and emoluments last drawn by the deceased individual.

**(d) Army Group Insurance Fund:-**

- (i) Officers - Rs. 50 Lakh
- (ii) JCOs/OR - Rs. 25 Lakh

- (e) Army Group Insurance Maturity based on the contribution made by the deceased Army personnel.

**(f) Army Wives Welfare Association Fund:-**

- (i) Officers - Rs. 10,000/-
- (ii) JCOs/OR - Rs. 15,000/- (wef. 01 Apr 2015)

- (g) Army Offrs' Benevolent Fund - Rs. 50,000/-

- (h) Army Central Welfare Fund - Rs. 30,000/-

**2. Ex-gratia lump sum compensation from Central Government are as under:-**

- (a) Death occurring due to accidents in the course of duties - Rs. 10 Lakh.
- (b) Death in the course of duties attributable to acts of violence by terrorists, etc.- Rs. 10 Lakh.

- (c) Death occurring during enemy action in war or border skirmishes or in action against militants, terrorist, etc. - Rs. 15 Lakh.
- (d) Death occurring while on duty in the specified high altitude, inaccessible border posts, etc. on account of natural disasters, extreme weather conditions - Rs. 15 Lakhs.
- (e) Death occurring during enemy action in International war or war like engagements which are specifically notified by Ministry of Defence - Rs. 20 Lakh.

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II. Details of financial assistance being provided to war widows and their dependents:-

**a) Education Grant:**(upto two children) -- Rs. 1,000/- per month  
(Children of Ex-Servicemen or their widows/Non-pensioners upto Havildar rank)

- i) Boys / Girls upto Graduation
- ii) Widows for Post-Graduation Degree Course

**b) Disabled Children Grant:**(100% Disabled) -- Rs. 1,000/- per month  
(Pensioner/Non-pensioners upto Havildar rank)

**c) House Repair Grant:**(House damaged in natural calamity)(Pensioner/Non-pensioners upto Havildar rank)

- 100% Disabled Ex-Servicemen
- Orphan Daughter (of all ranks) ] -- Rs. 20,000/-

**d) Daughter's Marriage Grant:** (Upto 02 Daughters) Rs. 16,000/-  
(Pensioner/Non-pensioners upto Havildar rank) per daughter

**Widow Re-Marriage Grant:** -- Rs. 16,000/-  
(Pensioner/Non-pensioners upto Havildar rank)

**e) Funeral Grant:**  
(Pensioner/Non-pensioners upto Havildar rank) Rs. 5000/-

**f) Orphan Grant:** -- Rs. 1,000/- per month  
(Pensioner/Non-pensioners All Ranks)

- Daughter of Ex-servicemen till she is married. ] Rs. 1000/-
- One son of Ex-servicemen upto 21 years of age ] per month

- g) Vocational Training Grant for Widows of Ex-Servicemen:**  
(Widows of Ex-Servicemen upto Havildar rank) Rs. 20000/-  
(one time)
- h) Officer Cadet Grant:**  
(for Cadets of National Defence Academy only) Rs. 1000/- per  
(For Children of Pensioner/Non-pensioners month per child  
upto Havildar rank)

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